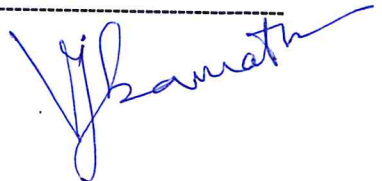



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/BB/2017	-	For Compliance	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
33	VEENA J.KAMATH 9845316855	W/MICROSUN SOLAR TECH PVT. LTD.	
33	TUSHAR 8722310679	REBATT PETITIONER	

Counsel for petitioner is present. Counsel for respondent is also present. Again she requested time to file objections. She undertakes to file the objections in the Registry today. She is directed to serve copy of the objections on the counsel for the petitioner.

List it for hearing on 28.09.2017.


MEMBER (J)


MEMBER (T)